

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 68

TO BE ANSWERED ON FEBRUARY 02, 2023

HOUSES TO SLUM DWELLERS

NO. 68. SHRI JUAL ORAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to provide houses to all the slum dwellers who are living in different cities and even small towns;**
- (b) if so, the efforts being made by the Government in this regard and the scheme launched therefor; and**
- (c) the funds earmarked for implementing those schemes?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): 'Land' and 'Colonisation' are State subjects. Schemes related to provide housing for urban poor including slum dwellers in their respective areas are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries including slum dwellers across the country.

The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Against the validated demand of 1.12 crore houses, as on 31.03.2022, 122.69 lakh houses were sanctioned for the eligible households including slum dwellers of urban areas with a Central Assistance of ₹2.03 lakh crore. Out of sanctioned houses, more than 68 lakh have been completed/ delivered to the beneficiaries.
